## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

A. FENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

|          | T.P No.      | Purpose   | Section | Name of the Parties                                |  |
|----------|--------------|-----------|---------|--|--|
| CA698/16 | TP256/<br>17 | Admission | 391-394 | M/s Homeward Residential Corporation India Pvt Ltd |  |

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner\_\_\_\_ Respondent)

**SIGNATURE** 

1. SATIP. JOHN SPJ Legy

Advocale La Appliant

Heard the Counsel for Petitioner.

For orders, posted to 17.03.2017.

MEMBER (J)

MEMBER (T)